

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
FURURE CORPORATE RESOURCES PRIVATE LIMITED OPERATING AS
INVESTMENT COMPANY AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with CIN No.	Future Corporate Resources Private Limited CIN: U74140MH2007PTC175603
2.	Address of the registered office	Ground Floor, Shop.No.1 Laxmi Narayan Stationary, Prem Nagar, Opp. Meghwadi, Jogeshwari East, Jogeshwari East, Mumbai - 400060, Maharashtra
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	The company is primarily an investment company/holding company of the future group. For further details write an email to irp.fcrpl@aegisipe.com
5.	Installed capacity of main products/ services	The company is not operational.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to irp.fcrpl@aegisipe.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For detailed EOI and eligibility criteria, please write an email to irp.fcrpl@aegisipe.com
10.	Last date for receipt of expression of interest	24 January 2025
11.	Date of issue of provisional list of prospective resolution applicants	30 January 2025
12.	Last date for submission of objections to provisional list	04 February 2025
13.	Date of issue of final list of prospective resolution applicants	09 February 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 February 2025
15.	Last date for submission of resolution plans	13 March 2025
16.	Process email id to submit Expression of Interest	irp.fcrpl@aegisipe.com



Sd/-

Date: 25 December 2024

Avil Menezes

Place: Mumbai

Interim Resolution Professional

Registration No. IBBI/PA-001/IP-P00017/2016-2017/10041

Authorization For Assignment valid till 31st December 2025